

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 106 of 2010

Dated: 14th November, 2011

**GRIDCO
Versus
O.E.R..C & Ors.**

.... Appellant (s)

...Respondent (s)

ORDER

The Court has not assembled today. At the request of the learned counsel for the parties, post the matter on **07.12.2011.**

COURT MASTER